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06-08-19

(To be published in Delhi Gazette Part -IV Extraordinary)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
(DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS)  
8TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI - 110002

No.F.6/23/2017-Judl./P.F./Suptlaw/

Dated August, 2019

**NOTIFICATION**

No.F. 6/23/2017-Judl./ P.F./Suptlaw/ : - In pursuance of the provisions of rule 18 of the Delhi Judicial Service Rules, 1970 as amended up to date and D.O. letter No.3883/DHC/Gaz./G-7/2019 dated 25.07.2019 of Hon'ble High Court of Delhi, the Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi, is pleased to appoint Mr. Devanshu Sajlan as member of the Delhi Judicial Service on probation for a period of two years with effect from the date he assumes charge of his office on being posted by the Delhi High Court, New Delhi.

2. The above appointment is on purely provisional basis, and subject to the verification of character and antecedents of the candidate from the concerned authorities and verification of their caste certificate/PH category certificate, where ever applicable. If the verification reveals that the claim to belong to Scheduled Caste and Scheduled Tribe or Physically Handicapped category, as the case may be, is false, the services will be terminated forthwith without assigning any further reasons and without prejudice to such further action as may be taken under the provisions of the Indian Penal Code for production of false certificate.

3. The above appointment shall be subject to the provisions of the Delhi Judicial Service Rules, 1970 as amended up to date and other orders/instructions as may be applicable to the officers of the Delhi Judicial Service from time to time.

4. The inter-se seniority of the above named candidate in the Delhi Judicial Service vis-à-vis other selected candidates will remain the same as assigned to them in the merit list prepared by the Selection Committee in accordance with the provisions of the Delhi Judicial Service Rules, 1970 as amended up to date.

5. The post carries the scale of pay of Rs.27700-770-33090-920-40450-1080-44770 (Pre-Revised) plus usual allowances as may be applicable in this behalf from time to time.



By order and in the name of the  
Lt. Governor of the National  
Capital Territory of Delhi,

(Sanjay Kumar Aggarwal)  
Principal Secretary (Law, Justice & LA)

No.F.6/23/2017-Judl./P.F./Suptlaw/ 1453-1458

Dated 05 August, 2019

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi.
2. The Registrar General, High Court of Delhi, New Delhi w.r.t. his D.O. letter No.3883/DHC/Gaz./G-7/2019 dated 25.07.2019.
3. The District & Sessions Judge (Headquarters), Tis Hazari, Delhi.
4. The Special Secretary (GAD), Govt. of Delhi in duplicate with Hindi version for publication in Delhi Gazette with the request that 5 copies of Gazette may be sent to this department for official use.
5. The Controller of Accounts, Govt. of N.C.T. of Delhi, Delhi.
6. Officer concerned through the Registrar General, Delhi High Court, New Delhi.
7. Guard file.

(Sanjay Kumar Aggarwal)  
Principal Secretary (Law, Justice & LA)

DRS/MS  
05/08/19  
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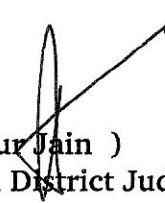
**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.**

No. F.5 (2)/2019/ **61559-593** Dated, Delhi the  
Sub:- **Appointment of Delhi Judicial Service**

**08 AUG 2019**

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

  
(Ankur Jain )  
Additional District Judge/  
Officer In-charge( Judicial )  
For District & Sessions Judge(HQs),  
Delhi